

the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Western Railway increased the rent of Sweetmeat Stalls in III class Waiting Halls and on Platforms at all the Railway stations in the Baroda Division (including Baroda);

(b) whether it is also a fact that all the contractors on this Division paid 50 per cent increased rent, but the contractor at the Baroda Railway Station did not agree ;

(c) if so, the basis on which the Baroda Contractor was given this exemption ;

(d) whether it is further a fact that the Baroda contractor claimed Rs. 1,30,000 from the Railway and the same has been paid ; and

(e) if so, the details thereof ?

THE MINISTER OF RAILWAYS  
(SHRI NANDA) : (a) No.

(b) No.

(c) Does not arise.

(d) and (e) . One of the contractors had claimed a refund amounting to over a lakh of rupees on account of licence fee and rental charges for being given less area but the entire amount as claimed was not paid. An amount of Rs. 8,472.70 P. was only found due and was paid.

12. 19 hrs.

CALLING ATTENTION TO MATTER OF  
URGENT PUBLIC IMPORTANCE

Reported launching of earth satellite by  
China and its implications in respect  
of India's security

श्री शिव चन्द्र झा (मधुवनी): अध्यक्ष महोदय, मेरा आज की कार्यसूची के आइटम नम्बर 3 के ऊपर प्वाएंट ऑफ आर्डर है।

अध्यक्ष महोदय : कौलिंग अटेंशन नोटिस के बारे में प्वाएंट ऑफ आर्डर है ?

श्री शिव चन्द्र झा : जी हां, वह आइटम नम्बर 3 है जिस पर कि मैं प्वाएंट ऑफ आर्डर उठाना चाह रहा हूं।

अध्यक्ष महोदय : फरमावये।

श्री शिव चन्द्र झा : आइटम नम्बर तीन पर मेरा व्यवस्था का इश्वर है। अर्थ सैटेलाइट का विषय आउटर स्पेस के एक्सप्लोरेशन में आता है और यह डिपार्टमेंट ऑफ एटमिक एनर्जी के मातहत है। एटमिक एनर्जी डिपार्टमेंट का पोर्टफोलियो प्रधान मंत्री के पास है। इसलिए मैं चाहता हूं कि इसका जवाब प्रधान मंत्री को देव चाहिये न कि डिफेंस मिनिस्टर को।

यह कालिंग एटेंशन हमारी लिक्वोरिटी से भी जुड़ा हुआ है। नक्सलाइट्स की जो एक्टिविटीज हैं उन से भी भ्रस्त की सिक्वोरिटी को खतरा है। लेकिन होम मिनिस्टर ने हमेशा उसका जवाब दिया है। इस विषय को कभी डिफेंस मिनिस्टर को ट्रांसफर नहीं किया है। क्या डिफेंस मिनिस्टर उसको भी अपने पास लेंगे ?

तीसरा एक बहुत महत्वपूर्ण सवाल है। ची। ने जो यह अर्थ सैटेलाइट छोड़ा है यह बिना किसी की मदद के छोड़ा है। इस में उसने किसी का सहयोग नहीं लिया है। क्या हिन्दुस्तान भी इसके बारे में कुछ सबे कर रहा है या नहीं कर रहा है। इससे भी यह बहुत महत्वपूर्ण विषय हो जाता है और गम्भीर विषय भी। इस वास्ते प्रधान मंत्री को आ कर इसका जवाब देना चाहिये। सदन आज जानना चाहता है कि क्या वजह है कि चीन हम से आगे निकल गया है और हिन्दुस्तान पीछे रह गया है। प्रधान मंत्री को यहां आना चाहिये और जवाब देना चाहिये।

SHRI SURENDRANATH DWIVEDY  
(Kendrapara) : How can you discuss outer space in inner space ?

**अध्यक्ष महोदय :** एक चीज आप ने जोड़ दी है। कोई और बात रह गई हो तो वह भी कर लीजिये।

**श्री अटल बिहारी वाजपेयी (वलरामपुर) :** यह व्यवस्था का प्रश्न नहीं है। लेकिन हमारी न्यूक्लियर टेक्नोलॉजी के विकास के साथ यह जुड़ा हुआ सवाल है। इस वास्ते अग्रर प्रधान मंत्री सदन में रहती तो ज्यादा अच्छा होता।

**श्री मधु लिमये (मुंगेर) :** कभी रहती ही नहीं हैं वह सदन में।

**अध्यक्ष महोदय :** यह डिफेंस मिनिस्टर को डायरेक्ट किया गया था, इस वास्ते उनको भेज दिया गया। अग्रर आप समझते हैं कि एटमिक एनर्जी के साथ यह जुड़ा हुआ है तो उसको आप लिख कर दे दें और उसको भी देख लिया जाएगा।

**श्री फरनेंडीस**

**श्री जार्ज फरनेंडीस (बम्बई-दक्षिण) :** मैं अत्रिलम्बनीय लोक महत्व के निम्न विषय की ओर रक्षा मंत्री का ध्यान आकर्षित करता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“चीन द्वारा पहला भू-उपग्रह छोड़ने के समाचार तथा भारत की सुरक्षा पर पड़ने वाले इसके प्रभाव”

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): Mr. Speaker, Sir, the House has already been informed that the Chinese had attained medium range capability in missiles. The successful launch into orbit of an earth satellite of 173 Kilograms by China is an indication of her having developed a rocket engine of sufficient power to put an inter-continental ballistic missile of range in excess of 5000 miles. A full assessment of this development will have to await more details about the satellite, but it is clear that China is now well on the way to possess an ICBM capability. The area in which they have not yet proved

their capability is with regard to the problems of re-entry and terminal guidance.

With further improvements, the satellite should be capable of being used for the purpose of gathering information regarding road systems, launching sites of missiles etc.

Government of India have already a space programme and have been working on it for some years. According to the present time schedule we should be able to put into low level orbit scientific or applications satellite within 4 or 5 years. Once the basic systems have been developed it should be possible to go to the second stage of development of the larger booster. This whole programme is being worked over a 10-year time frame. This will now have to be reviewed. We will re-examine the programme to consider the extent to which it can be speeded up.

**श्री जार्ज फरनेंडीस :** यह एक बहुत ही महत्वपूर्ण और गम्भीर विषय है और इस पर इस किस्म के उत्तर की अपेक्षा हमने रक्षा मंत्री से नहीं की थी। पिछले एक साल से एटमिक एनर्जी डिपार्टमेंट की जो कंसल्टेटिव कमेटी है उस कमेटी में चीन की अगु बम वाली शक्ति को ले कर काफी वहस छेड़ने का प्रयास हम लोगों ने किया है। लेकिन हमेशा एक ही उत्तर दे कर हमारा मुंह बन्द कर दिया गया है। यही कहा गया है कि जो भी काम हम कर रहे हैं इसके बारे में कोई जानकारी हम आपको दे नहीं सकते हैं। जब कभी पूछा गया है कि चीन के मुद्दाबले में क्या आपने अपनी शक्ति बना ली है, क्या कोई डिलिवरी सिस्टम बनाने के बारे में आपके द्वारा प्रयास हो रहा है, तो यही उत्तर हम लोगों को मिलता रहा है कि ये सारी चीजें गोपनीय हैं और इनको हम आपको बता नहीं सकते हैं। आज भी केवल इन्होंने इतना सा कहा है इस गोपनीयता को ले कर कि कुछ दस बरस की योजना इनके पास है। इन्होंने कहा है :

“...low level orbit scientific or applications satellite within four or five years”

इसका क्या अर्थ है यह या तो मंत्री महोदय जानें या सरकार जाने। हम तो इसको समझ नहीं पा रहे हैं। युद्ध में कुछ सिलसिला इनका चलता है। पता नहीं कहां से ये राकेट लाते हैं, कहां से उसको जोड़ते हैं और कैसे उसको छोड़ते हैं और क्या उसका होता है। इसका हमें कुछ पता नहीं है। यह देश की रक्षा का सवाल है। मज्जाक की यह चीज नहीं है। लेकिन इसको सरकार ने मज्जाक की चीज बना रखा है। इसका नतीजा आज भी हम देख रहे हैं। चीन के हाथ में हमारी एक लाख वर्ग मील भूमि है। पाकिस्तान के कब्जे में हमारी आधा लाख वर्ग मील भूमि है। उस भूमि पर आज भी चीन की सेना घा कर बैठी हुई है। क्या इनकी कोई नीति है? इस मामले में पिछले तीन साल से इस सदन में मैं पूछता आया हूँ। कोई भी नीति यह सरकार हम लोगों के सामने नहीं रख सकी है। मैं जरूर महसूस करता हूँ कि जिस व्यवस्था के साथ यह सरकार जुड़ी हुई है वह व्यवस्था इस देश को बना नहीं सकती है और यह सरकार उस व्यवस्था के रहते इस स्थिति में नहीं हो सकती है कि यह चीन का मुकाबला कर सके। इस बारे में मेरे मन में कोई सन्देह नहीं है। सरकार गुमराह करने का काम ही कर रही है। गोपनीय चीज है, बताने लायक नहीं है, यही कह कर सरकार सारे देश को गुमराह करने का काम करती आ रही है। यही आज तक इन लोगों की नीति रही है। जब चीन ने अणु बम छोड़ा था तब भी इन लोगों ने पूछा था कि आपकी नीति क्या है? शायद उस समय मसानी जी ने परेशानी से कहा था कि अमरीकी छाता हमें मिलेगा। अब अमरीकी छाता नहीं चलेगा क्योंकि अमरीका और चीन का रिश्ता वह नहीं रह गया है जो पहले था। इस बात को मसानी जी हमेशा खयाल में रखें। अमरीका, अमरीका पुकार कर उस तरफ देखना वह बन्द कर दें। अमरीका व्यापारियों का देश है। वह अपने स्वार्थों को जानता है। हमारा देश अपने स्वार्थों को नहीं जानता। आप भी कभी कभी इस में भूल करते हैं।

अमरीका पर निर्भर रहने वाली नीति या रूस पर निर्भर रहने वाली नीति अब तक आप की रही है। उससे फाम चलने वाला नहीं है। दोनों चाहते हैं कि वही व्यवस्था यहाँ चलती रहे और उसी का प्रवास वे कर रहे हैं। उस व्यवस्था के रहते आप इस देश को कभी नहीं बना सकते हैं। देश के पूरे आर्थिक और राजनीतिक ढांचे को कोई नया मोड़ देने के बारे में आप लोग सोचने के लिए तैयार हैं क्या? अणुबम छोड़ने वाला ही यह एक मामला नहीं है। उसके पीछे जो चीन की तैयारी रही है पिछले 22 साल से, उसके बारे में भी खुद आप सोच सकते हैं और सोच करके अपने ढांचे में कोई बुनियादी परिवर्तन लाने की कोई बात आप कर सकते हो। रक्षा मंत्री यह न कहें कि उनका यह विषय नहीं है। उस अवस्था में प्रधान मंत्री को ला कर उन से उत्तर वह दिलायें। जिस में ताकत हो, कुब्वत हो, वह जवाब दे। मज्जाक में इस को वह न लें। हम इन चीजों को अब इस सदन में वरदास्त करने के लिए तैयार नहीं हैं। माननीय मंत्री इस विषय को मज्जाक में न उड़ा दें, बल्कि बतायें कि क्या वह अपने ढांचे में परिवर्तन करने के लिए तैयार हैं।

आज चीन के हाथ में अणु बम है। इन्टर-कॉन्टिनेंटल बैलिस्टिक मिसाइल को हमारे देश के किसी भी कोने में भेजने की ताकत आज उस के हाथ में आई है। अब उस को हिमालय में लड़ने की कोई जरूरत नहीं है। उस ने अपने घर में बैठ कर हमारे देश पर हमला करने की ताकत बनाई है। मैं रक्षा मंत्री से यह जानना चाहता हूँ कि क्या उस का मुकाबला करने के लिए सरकार के पास कोई डिलिवरी सिस्टम है और क्या उस ने इस बारे में कोई नीति निर्धारित की है।

हम अणु बम बनाने के बारे में एटामिक एनर्जी कमेटी में लगातार चिल्लाते रहे हैं। क्या सरकार के पास अणु बम बनाने के बारे में कोई व्यवस्था है?

[ श्री जार्ज फरनेन्डीज ]

अमरीका और रूस दोनों मिल कर न्युक्लिअर नान-प्रालिफरेशन ट्रीटी पर हस्ताक्षर करने के बारे में इस देश पर दबाव डाल रहे हैं। जब भी सरकार उन से हथियार, अनाज या बोकारो के स्टील प्लांट आदि के बारे में सहायता मांगती है, तो वे यह शर्त लगाते हैं कि भारत उस ट्रीटी पर हस्ताक्षर करे। क्या मंत्री महोदय आज फिर एक बार साफ़ और स्पष्ट शब्दों में यह आश्वासन देने के लिए तैयार हैं कि नान प्रालिफरेशन ट्रीटी पर हमारे हस्ताक्षर कभी नहीं होंगे और हम इस बारे में किसी के दबाव में नहीं आयेंगे ?

अगर रक्षा मंत्री मेरे इन चार प्रश्नों में से किसी का उत्तर देने में अपने आप को असमर्थ समझते हैं, तो आप प्रधान मंत्री को बुला कर उन से इन प्रश्नों के स्पष्ट उत्तर दिलवाइये। आज प्रधान मंत्री इन महत्वपूर्ण प्रश्नों का उत्तर देने के लिए सदन में नहीं हैं, मैं इस पर अपना विरोध प्रकट करता हूँ।

DR. RAM SUBHAG SINGH (Buxar) : Mr. Speaker, this is a very serious matter. They went on parading before the world and particularly before our countrymen that it was not at all needed. Now the Government of India and the Prime Minister are planning to vacate the entire Himalayan area. In such circumstances it is necessary that she should be asked to come here and give an answer.

श्री जार्ज फरनेन्डीज : इन प्रश्नों का उत्तर देने के लिए प्रधान मंत्री को बुलाया जाये।

MR. SPEAKER : The question was directed to the Defence Minister, if it was directed to the Prime Minister, then the demand is justified.

श्री जार्ज फरनेन्डीज : अध्यक्ष महोदय, आप क्यों हमेशा सरकार का बचाव करते हैं ?

श्री शिवचन्द्र झा : यह बहुत महत्व का विषय है। यह प्राइम मिनिस्टर का विषय है, रक्षा मंत्री का नहीं।

SHRI SWARAN SINGH : I cannot help feeling that Members are not quite fair. They give notice of a call attention notice directed to me and when it is being taken up, they say that I should not answer it but the Prime Minister should answer it. If they had felt so strongly about it and if they felt that I could not answer it, they should have put in a call attention notice directed to the Prime Minister .. (Interruptions)

श्री शिवचन्द्र झा : भ्रान ए पायन्ट आफ आर्डर। अध्यक्ष महोदय, आप को इस बात का अधिकार है कि आप कार्लिंग एटेशन नोटिस को उस मन्त्री को ट्रान्सफर कर सकते हैं, जिस के महकमें से उसका सम्बन्ध हो (व्यवधान)

श्री जार्ज फरनेन्डीज : स्टील प्लांट के बारे में एलान करने का अधिकार किस का है ? श्री पन्त का या प्रधान मन्त्री का ? (व्यवधान)

SHRI SWARAN SINGH : Mr. Speaker, Sir, the entire statement of the hon. Member can be divided into two parts; one was a lecture and I am not competent to give a counter-lecture. I think even the Prime Minister will not think it proper to give a counter lecture. Then, at the end, he put four questions, and I shall try to answer the four questions as best as I can. I start from the end. He put a question as to whether our policy of not signing the non proliferation treaty continues to hold good. I would like to reiterate, very clearly that we have taken a deliberate decision not to sign the non proliferation treaty and we stick to it. The reasons have been given earlier, and I will very briefly repeat them. It is discriminatory; it creates an exclusive club; it comes in the way of the development of nuclear energy even for peaceful purpose. For all these reasons, we have decided not to sign the non-proliferation treaty; and this policy continues.

The other question that he asked was about our programme for the manufacture of atomic bombs or nuclear bombs. We had in this House a detailed discussion on this subject in which the Government's position made clear that our policy is to develop our nuclear energy for peaceful purposes and we have no programme of building or constructing or manufacturing a nuclear bomb....

**श्री कंवरलाल गुप्त (दिल्ली सदर) :** चेंज्ड सर्कमस्टांसिज में सरकार क्या करेगी ?

**SHRI SWARAN SINGH :** .. or an atomic bomb I know that there is a counter-view but he has put me a question. They can answer for themselves but they cannot answer for me. I have to state the Government's policy very clearly, and concretely and this continues to be the same unaltered. Just as I said our position with regard to the signing of the non-proliferation treaty remains unaltered, our attitude with regard to the manufacture of nuclear bombs also remains unaltered. I have nothing more to add. (*Interruption*)

**श्री जार्ज फरनेन्डीज :** क्या सरकार के पास एटम बम बनाने की ताकत, नो हाऊ, है या नहीं ?

**अध्यक्ष महोदय :** माननीय सदस्य को इस तरह बीच में स्काबट नहीं डालनी चाहिए ।

**SHRI SWARAN SINGH :** There are two other questions that I have still to answer. One is, have we got a delivery system to counter the attack on us either by a missile or a nuclear weapon. I have made this position clear at the time of the last debate, that we should get reconciled to the hard realities that there is in fact no defence against a delivery system by a missile .. (*Interruption*)

**SHRI M. L. SONDHI (New Delhi) :** Rubbish.

**श्री कंवरलाल गुप्त :** बिलकुल गलत बात है ।

**SHRI SWARAN SINGH :** Mr. Sondhi is an expert and I would like to learn from

from him. But I should like even at this stage to say that I know there is an anti-ballistic missile programme ABM programme—

**श्री मधु लिमये :** डिफेंस न हो, लेकिन इंटेरेन्ट तो होता है ।

**SHRI SWARAN SINGH :** I will come to that aspect. The point is that the two super powers namely Soviet Union and the United States of America, have embarked on what is known as the ABM programme—anti-ballistic missile programme. The latest thinking even about the ABM programme is that it cannot be effective and they are proposing talks to arrive at some arrangement; this is a fact which scientists know all over the world, that on account of the differential in the explosion of the various warheads or multiple warheads, the ABM is not effective. That is one thing.

Then, the lay-out for that is colossal which we can not think of for several years to come. Even the super-powers are now coming round to the view that it is an and illusory idea to imagine that there can be a safeguard against a nuclear attack particularly by the inter continental ballistic missile, and this position is there particularly after the development of what is known as MIRVS in which there are more than one warhead upon the lethal system. The last question, which he put first, is the broader question as to whether we are going to have another look upon our entire approach to social and political problems. Parliament decides and we are in the hands of Parliament. Whatever is the programme on the political side or economic side is the programme approved by Parliament. If parliament in their wisdom decide any other programme, that will be binding upon the Government.

**श्री जार्ज फरनेन्डीज :** अध्यक्ष महोदय, मेरे एक प्रश्न का उत्तर मन्त्री महोदय ने सही ढंग से नहीं दिया । मैंने यह पूछा कि आपके पास अणु बम बनाने की ताकत या शक्ति या टेक्निकल नो हाउ यह सारी चीजें हैं या नहीं हैं ? मैंने यह नहीं पूछा कि आप नहीं नहीं बनाते हैं ? मैंने यह जानना चाहा था कि आप

[ श्री जार्ज फरनेन्डीज ]

के पास यह टेकनिकल 'नो' हाउ वगैरह है या नहीं ?

SHRI SWARAN SINGH : We have not applied our mind to this aspect for this reason . . (Interruptions)

SOME HON. MEMBERS : Shame !

SHRI SWARAN SINGH : The simple question is, when our decision is not to manufacture the bomb, it will be a futile exercise for me to answer whether we have the capability to produce it or not. (Interruptions).

AN HON. MEMBER : On a point of order.

MR. SPEAKER : No point of order can be allowed during calling attention or short notice question...

SHRI SAMAR GUHA (Contai) : I know my name is not there, but the Minister has misled the House...

MR. SPEAKER : Will you sit down ? It is a big problem to deal with you and also with the questions. You are a question yourself. I am not going to listen to anything from you now. Mr Shastri.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, चीन के साथ हमारे सीमावर्ती क्षेत्रों व अणु बम को लेकर हमारा मतभेद है और हमारे विचार के लोगों का चीन से इस बात पर भी मतभेद है कि दुनिया में समाजवाद का निर्माण कैसे किया जायगा। इस मामले में भी हमारा उनसे मतभेद है। लेकिन इसके बावजूद एशिया के एक देश ने, एक बड़े देश ने कितनी बड़ी वैज्ञानिक उपलब्धि की है, अब तक रूस और अमेरिका के लोग इस क्षेत्र में आगे थे, अब चीन ने भी भू-उपग्रह छाँड़ा है, ऐसी स्थिति में विज्ञान की प्रगति चाहने वाले लोगों का भले ही हमारा मतभेद कुछ भी क्यों न हो उनका यह कर्तव्य है कि ऐसी स्थिति में उस को बधाई दी जाये। अतः मैं यह जानना चाहता हूँ कि अमेरिका के लोग जब चन्द्रमा से वापस

आ जाते हैं सफलता के साथ खुशी जाहिर करते हैं, तो हमारा यह भी कर्तव्य होना चाहिए था कि जब उसने इतना बड़ा काम किया भू-उपग्रह छोड़ने का तो हमें उसे बधाई देनी चाहिये थी ? तो मैं यह जानना चाहता हूँ कि भारत सरकार ने या हिन्दुस्तान की प्रधान मन्त्री ने चीन की सरकार के पास बधाई पत्र क्यों नहीं भेजा ? (व्यवधान)....

अध्यक्ष महोदय : यह बधाई का तो श्रीर मोफा आप तलाश कर लेना... (व्यवधान)...

श्री रामावतार शास्त्री : वैज्ञानिक उपलब्धि की बात है, इसलिए मैं बोल रहा हूँ..... (व्यवधान) ..

MR. SPEAKER : Will you please resume your seat ? (Interruptions)

SHRI SURENDRANATH DWIVEDY : The expression of such a view in Parliament is likely to create a misleading impression all over the world. It is also derogatory to this country... (Interruptions)

SHRI UMANATH (Pudukkottai) : It is the individual view of the member. Nobody would be misled (Interruptions)

MR. SPEAKER : The Calling Attention motion is regarding the Chinese satellite. It very clearly says "earth satellite by China and its implications in respect of India's security"; nothing more..... — (Interruptions)

श्री मधु लिमये : मेरा प्वाइन्ट ऑफ ऑर्डर है। इनको बधाई का तार अगर भेजना है तो भेज दें और चीन को दावत देना चाहें तो वह भी दे दें। अध्यक्ष महोदय, उनको तो बोलने दीजिए। बधाई का संदेश भी दें और यहां राज करने के लिए दावत देना चाहते हैं तो वह भी दे दें।

SHRI H. N. MUKERJEE (Calcutta North East) : Sir I would submit to you that a member of my party is entitled to your protection. He may have made a mistake,

but that is a different matter. We are not sticklers for the rules to that extent. He wanted to ask a question and he was prevented from asking that question. It is the prerogative of the members to ask questions... (Interruptions)

**श्री रामावतार शास्त्री :** मैं अभी भी यह जानना चाहता हूँ कि इतनी बड़ी वैज्ञानिक उपलब्धि के लिए क्या यहाँ की सरकार और प्रधान मंत्री तिलम्ब से ही सही चीन की सरकार को वधाई पत्र भेजने को तैयार हैं ?.. (व्यवधान) ... दूसरी बात....

**श्री कंवर लाल गुप्त :** अध्यक्ष महोदय, मेरा प्वाइन्ट ऑफ़ ऑर्डर है। आज ये कहते हैं कि चाइना को वधाई देनी चाहिये, कल को ये चीन को यहाँ आने की दावत देंगे—यह एन्टी-नेशनल है, इर्रैलेवेन्ट है....(व्यवधान)....

**अध्यक्ष महोदय :** इस काल एटेंशन का ताल्लुक इण्डिया की सिक्वोरिटी से है, इस सवाल से इसका ताल्लुक नहीं है..... (व्यवधान)...

**श्री कंवर लाल गुप्त :** इस तरह से कल ये चीन को इण्डिया में आने की दावत देंगे... (व्यवधान)....

**MR. SPEAKER :** It is only relevant so far as India's security is concerned. Anything else is irrelevant. I will not allow anything beyond the precincts of India's security. The Calling Attention is about launching of first earth satellite by China and its implications in respect of India security. May I request you... (Interruption)

**SHRI HEM BARUA (Maogaldai) :** Sir, all this must be expunged. (Interruptions)

**SHRI RANDHIR SINGH (Rohtak) :** All this must be expunged. Everything must be expunged from the record. (Interruptions) What is all this happening ? (Interruptions)

**SHRI PILOO MODY (Godhra) :** All that you have to do is to expunge all this. (Interruptions)

**SHRI HEM BARUA :** We are having these missiles from one end to another... (Interruptions)

**SHRI PILOO MODY :** I have a compromise. I suggest we do not send them our congratulations till the time they have dropped a bomb on India. (Interruptions)

**श्री रामावतार शास्त्री :** दूसरा सवाल- पिछले 20 वर्षों में चीन ने भू-उपग्रह छोड़ने और आणविक हथियारों के बनाने में जो सफलता हासिल की है, उस का रहस्य क्या है ? हम भी पिछले 20 वर्षों से एटॉमिक एनर्जी पर करोड़ों रुपया खर्च कर रहे हैं, लेकिन अभी तक बहुत पीछे हैं, अभी भी धुम्बा से वलून ही छोड़ते हैं—दोनों देशों में इतने फर्क का रहस्य क्या है ?

तीसरी बात--क्या यह बात सच नहीं है कि चीन ने यह सफलता इस लिये हासिल की है कि वहाँ समाजवाद है. (व्यवधान).... वहाँ की शासन व्यवस्था मजदूरों, किसानों, बुद्धिजीवियों और जनता के हाथ में है....

**SHRI RANDHIR SINGH :** This nonsense must be stopped There is a limit.

हम चीन की तारीफ़ नहीं सुन सकते हैं, यह बेहूदगी हम से बरदाश्त नहीं हो सकेगी.... (व्यवधान) ये सारी बेहूदगियाँ एक्सपंज होनी चाहिए। ... (व्यवधान)....

**अध्यक्ष महोदय :** आप समाप्त कीजिए।

**श्री रामावतार शास्त्री :** अध्यक्ष महोदय ... (व्यवधान)....

**श्री रणधीर सिंह :** इस हाउस की इज्जत होनी चाहिए, इस देश की इज्जत होनी चाहिए। ये चीन का डिडोरा पीतते हैं, यह क्या बात है ? ... (व्यवधान)....

श्री रामावतार शास्त्री : मैं जानना चाहता हूँ कि क्या यह बात सच है कि इदना रुपया खर्च करने के बाद भी यह देश विज्ञान में पिछड़ा हुआ है ....(शुद्धधान)... और क्या इसका एकमात्र कारण यह नहीं है कि हमारे देश में टाटा, बिड़ला, डालमिया और स्वतंत्र पार्टों के पूंजीपतियों ने एकाधिकार जमा रखा है ? ... (शुद्धधान)....

श्री रणधीर सिंह : प्वाइंट आफ ऑर्डर । हमारे देश के खिलाफ जो सारी बातें यहां पर कही गई हैं उनको एक्सपंज होना चाहिए । हमारी कौम के खिलाफ यह सारी बातें हो रही हैं इसलिये इनको एक्सपंज होना चाहिए । ....(शुद्धधान)....

SHRI PILOO MODY : I would like to know whether the hon. Member wants that we send our congratulations to the Americans for having dropped atom bombs on Hiroshima and Nagasaki.

SHRI RANDHIR SINGH : What is all this happen'ng ?

SHRI PILOO MODY : They must be expunged from the records.

SHRI N. K. P. SALVE (Betul) : The entire calling attention has arisen because it threatens our security. Are these questions relevant ? Are you permitting these questions, Sir ?

SHRI RANDHIR SINGH : That is a threat to our security.

SHRI N. K. P. SALVE : Are these questions relevant, Sir ?

SHRI UMANATH : They are quite relevant. You sit down. You are not able to develop your science and you are talking like this. Nonsense.

13 hrs.

श्री रणधीर सिंह : इस किस्म की बातों को हम कैसे वर्दास्त कर सकते हैं ? देश के

खिलाफ प्रचार की बातें यहां पर नहीं हो सकती हैं । ... (शुद्धधान) ... ये चीन का प्रचार कर रहे हैं, हम उसको वर्दास्त नहीं कर सकते हैं । ... (शुद्धधान) ...

श्री नरेन्द्र कुमार साल्वे : अध्यक्ष महोदय, आप अपने ज़मीर पूछियेगा और फिर इस बात की रूलिग दे दीजिए तो मैं बैठ जाऊंगा कि क्या इनके सवालगत यहां पर रेलिवेन्ट हैं ? ... (शुद्धधान) ...

श्री रणधीर सिंह : ये चीन का प्रचार कर रहे हैं । यहां पर चीन का प्रचार करने की कोई जगह नहीं है । हम इसको वर्दास्त नहीं कर सकते हैं । .... (शुद्धधान) .... हम चीनी एजेंटों को वर्दास्त नहीं कर सकते हैं । .... (शुद्धधान) ...

SHRI UMANATH : You are American agents if we are 'Chini' agents. Your Government is incompetent to develop science. You want to cover up your indulgence in developing science.

SHRI N. K. P. SALVE : Sir, what matters is our country's defence. Are you allowing these questions ? I want your ruling.

SHRI SWARAN SINGH : Political overtones have been introduced in this very important subject; but as erroneous impressions may be left in the minds of the people of the country, it is my duty to clarify Government's stand on these matters. I hope I am voicing the feelings of everyone in this matter. It is surprising that any one should even suggest that we should think of sending congratulations.

SHRI UMANATH : Why not ? You can send congratulations to America for the astronauts; why not for this ?

SHRI SWARAN SINGH : We will only be sidetracking the issue if we were to judge the economic or political structure of a country in the matter of development of nuclear energy for whatever purposes it may be. It is a phenomena which is

known all the world over that science and technology is not a preserve of either socialism or capitalism. It is science and technology which transcend socialism or capitalism. It is either socialist nor capitalist. Now, Sir, it is true that we are behind China both in the matter of nuclear programme, particularly in Northeastern region and also in regard to carrier programme and we have to speed up our efforts to take up both our space programme as well as our nuclear programme.

**SHRI BEDABRATA BARUA (Kaliabor):** Congratulation is a matter of courtesy. I would like to say that it cannot be enforced. When some Members insist that we should congratulate somebody, anybody will become suspicious about it. I don't want that anybody should demand that China should be congratulated. The hon Minister has said that the question of having larger boosters will be reviewed, that the 10 years deadline will be reduced. This is a good thing that the Government is doing. But at the same time I am not able to agree with the hon Minister in regard to what Americans are doing. It is not possible to protect America with this anti-ballistic missile system. They can protect themselves against the Chinese but not against the Russians. President Nixon has said that the anti-ballistic system will be able to protect America for 4 or 5 years. After that America will not be able to protect themselves if there is a Chinese nuclear attack. That is why I ask the Government, what is it that they are doing, in view of what will happen to India in 1978.

But the experts agree that by 1978, when the Chinese missiles will be effective, it will no longer be deterred by the Americans. What is called a balance of terror will be achieved. May we know whether the Government is planning for the time being not only the booster for 1978, when it is ready, but also the nuclear bomb? America and Russia will cease to be a factor in Asia by 1978 and not by 1980 as they expected previously because of this satellite and because of the Chinese nuclear capability.

That is why I want to ask whether in view of this there will be a re-examination

of the nuclear strategy on our part. It may not be possible for the Government to make an announcement immediately but what we would like the Government to do is that it should re-orientate its nuclear strategy not only for peaceful use but for other purposes also. An announcement will have to be made as to when the nuclear deterrent will be produced. We want to develop friendly relations with China. But, when they can blackmail us why should we be friendly with them? That is the basic question. Perhaps China feels that the super powers might attempt to encircle them and contain them. And Chinese suspicion is that they are a part of the containing system. And so long as that suspicion remains, China is bound to be hostile.

**MR. SPEAKER :** You ask your question.

**SHRI BEDABRATA BARUA :** In five year's time, the Americans and the Russians themselves might say that it was stupid on their part to pressure India not to make the bomb. The pressure will be made that we should make more and more bombs because India is facing the greatest crisis in her history. (*Interruption*)

**MR. SPEAKER :** Do not make a speech.

**SHRI BEDABRATA BARUA :** May I know whether we should accept one of the Breshnev doctrines, namely, that we should co-operate? In that event, the nuclear blackmail should go and we should have a definite policy for 1978. Otherwise there will be a nuclear war. (*Interruption*)

**MR. SPEAKER :** Mr. Barua, kindly sit down. I am not allowing any more...

**SHRI BEDABRATA BARUA :** My question is whether the conventional forces would be reduced so as to make the money available for nuclear strategy in the name of independent nuclear policy?

**श्री रवि राव :** (पुरो) यह ब्रँजेनेव डाक्ट्रीन का स्वागत कर रहे हैं।

अध्यक्ष महोदय : अब एक हो तो उस का इलाज हो। 10 भादमी एक साथ बोलें तब क्या किया जाय।

श्री मधु लिमये : आप पाँइंट ग्राफ आर्डर नहीं उठाने देंगे तो यही होगा।

अध्यक्ष महोदय : मन्त्री जी को जवाब देने दीजिये।

श्री मधु लिमये अब पाँइंटों ग्राफ आर्डर जरूरी उठाना चाहता हूँ। कोई प्रक्रिया होनी चाहिये। नियम 376 में मुझे पाँइंट ग्राफ आर्डर उठाने का अधिकार है।

SHRI SWARAN SINGH : Mr. Speaker, Sir, it was a speech which was drowned by very effective interventions or interruptions. I could not follow the whole of the speech.

SHRI S. K. TAPURIAH (Pali) : Since he himself admits that this was a speech he need not answer.

SHRI SWARAN SINGH ; I want to make the position clear.

श्री मधु लिमये : अध्यक्ष महोदय, हम कभी भी पाँइंट ग्राफ आर्डर उठा सकते हैं।

अध्यक्ष महोदय : काल अटेंशन में पाँइंट ग्राफ आर्डर नहीं उठाना चाहिये।

श्री मधु लिमये : नियम 376 में कहाँ लिखा हुआ है कि पाँइंट ग्राफ आर्डर नहीं उठा सकते? किसी भी स्टेज पर उठा सकते हैं, और मैं इस वक्त उठाना चाहता हूँ। जब यह कह रहे हैं कि जो इन्होंने कहा वह मंत्री जी की समझ में नहीं आया तो जवाब किस का दे रहे हैं ?

श्री समर गुह : आपने मुझे पाँइंट ग्राफ आर्डर नहीं उठाने दिया।

अध्यक्ष महोदय : एक दूसरे की समझ में बातें नहीं आती हैं, लेकिन फिर भी जवाब दिये

जाते हैं। कहने वाले का भी पता नहीं क्या कह रहा है और जवाब देने वाला क्या जवाब दे।

श्री समर गुह : आप मुझे भी पाँइंट ग्राफ आर्डर उठाने की इजाजत दें।

अध्यक्ष महोदय : इनको खाना नहीं मिलेगा जब तक पाँइंट ग्राफ आर्डर नहीं करेंगे। क्यों कि मधु लिमये जी ने पाँइंट ग्राफ आर्डर कर दिया इसलिये आप का भी जरूरी है।

SHRI SAMAR GUHA : I want to draw your attention to the fact that the Defence Minister has misled the House by making a wrong or incomplete statement and a confused statement....

MR. SPEAKER : He can write to me. The procedure is laid down.

SHRI SAMAR GUHA : He misled the House when he said that it is the policy of the Government to develop nuclear energy for peaceful purposes. It is not a fact that the Government have given an undertaking to Canada that plutonium will not be used for developing blast technology even for peaceful purposes....

MR. SPEAKER : I am an ordinary man. The Speaker needs to be a superhuman being in this House.

SHRI SWARAN SINGH : The hon. member laid for considerable stress on our adopting an independent policy with regard to the development of nuclear technology and nuclear science. I would like to say very categorically that this is precisely our policy. We have our own policy and we refuse to be pressurised by one or the other in the matter of development of our nuclear energy and nuclear technology.

SHRI SAMAR GUHA : That is not their policy. Otherwise, why have they entered into an agreement with Canada not to use plutonium for developing blast technology for peaceful purposes..

MR. SPEAKER : If he goes on like this, I am sorry I will have to perform the unpleasant duty of naming him.

**SHRI SWARAN SINGH :** I would also like to say very categorically in reply to another aspect mentioned by the hon. member as if we are in any scheme of containment of China. That is not our policy. I want to make that quite clear. We may have our own difference with China. They are bilateral. We have been trying to resolve them. We have to defend our sovereignty, but we do not join any group in this containment of China.

The third question was whether if we go nuclear, we could reduce our expenditure on defence. This matter requires very careful consideration. But I can say that so far as our conventional equipment and conventional warfare preparations are concerned, they cannot be reduced in view of the long land borders and the type of situation that prevails on our long borders with two countries, China and Pakistan with whom our relations are not good. Therefore, there is very little scope for cutting down any expenditure on our conventional warfare and conventional preparations of the Air Force, the Army and the Navy.

I would like to clarify one aspect which is bothering my hon. friend, Prof. Samar Guha, very much.

**MR. SPEAKER :** No, no.

**SHRI M. L. SONDHI (New Delhi) :** On the occasion when the tenth Hydrogen bomb was exploded by China on 29th September last year, it was the view of our Minister here and of the United States experts that this Hydrogen bomb had been set off at a fairly low height, and he, along with his American friends, concluded that the Chinese were yet far from developing a delivery system.

I would like to place the focus on the grave failure of the Defence Ministry's intelligence estimate. Whenever we have questioned the Minister about the development of offensive nuclear missiles by the Chinese, he has claimed to know more than us and he has told us that he has solid basis for believing that the Chinese capacity is limited to 600 miles. He has come out with that statement here and outside in many parts of our country. Today we realise

that the intelligence estimate of the Defence Ministry has thoroughly misinformed us and that he has presented a distorted picture to the country. I would like to know whether the Government will hold a comprehensive enquiry into the failure of the Defence intelligence to predict the development of Chinese inter-continental missiles.

This House should concern itself with the implications of the telemetric system of the Chinese satellite. We know that it is sending out signals regularly. I want to know whether we are capable of catching these signals. At present these may relate to the flight itself but next year or even earlier, the Chinese may send a reconnaissance satellite which will pick up the movement or deployment of our troops and our defence infra-structure and information relating to it. I want to know from the Minister whether, apart from looking at the end of a telescope, he has the technology for tracking signals from slights in space.

A study of the Defence Ministry's Report discloses the woeful inadequacy of the Ministry's thinking on the development of missiles. May I know whether we have a productive missile programme? I do not want to hear that our scientists are allowed to fulfil their intellectual curiosity. I want to know what is the specific contribution which our missile production is making to our defence potentiality. I want a clear answer.

I want to know how far it is a reflection on the Government's policies that those in charge of this programme I will not name them because I have not written to you earlier, but next time I will name them—have reconciled themselves to working with borrowed material and borrowed ideas and become slavishly dependent on technology elsewhere.

I would like to know in particular from the Minister whether he realises, when he tells us here that the guidance system of the Chinese has not developed, that it is poor comfort to us because the Chinese have got warheads, Hydrogen bomb warheads. That means that even if there is an error in the guidance system, it does not matter, it will cause us tremendous damage. Therefore, why is he misleading us?

[ Shri M. L. Sondhi ]

Does he know that China took hardly two years to move from the atomic bomb to the Hydrogen bomb, and it took much longer in other cases ?

I have a book here written by one of my students. It is called *India-Nuclear Weapons and International Politics* by R. L. M. Patil, I commend it to the Minister. I use it only to quote from Dr. Bhabha. Commenting on the explosion of the nuclear bomb by China, Dr. Bhabha said that the Chinese copied everything from the blueprint left by the Russians when they left as a result of the rift between the countries.

I have another quotation here that the Chinese have a special officer in West Germany who is employing German scientists and taking them to China, and that a colleague of Prof. Van Braun is associated with this programme. How can you congratulate the Chinese when this work is done by the German scientists ? The time has not come to congratulate the Chinese. The time will come when the Chinese work with their own brains, not on borrowed technology from the Germans.

I want this Minister to assure the House that our own technology would be developed, that our Kalpakkam Plant, for example, would be sent into production on a top priority basis, so that we have our own missiles.

I accuse the Minister that he has time and again misled the House about the non-proliferation treaty. He has defended it many times. It is not a question of signature or no signature. This treaty is placing all sorts of restraints on us. The other day we heard that the soviet representative snubbed. MR. Trivedi, our representative, talked to him as if he was speaking from high moral standards and Mr. Trivedi had to bow down before him. All this is the result of this treaty. Therefore, what we must have is a clear and categorical declaration that we do not accept the non-proliferation treaty as part of international law, that further we are reserving specifically our right to go in for nuclear explosives at a time and place of our choosing.

SHRI SWARAN SINGH : I wish I had brought some book of my student to quote against his student because I have also done teaching for a shortwhile and may be some of my students have produced probably better books than his student.

If we disengage the enthusiasm of his presentation, very little is left. But I shall not indulge in a sort of counter presentation; I shall answer specific questions.

MR. SPEAKER : Do not annoy him; otherwise it will be my headache.

SHRI SWARAN SINGH : He is unfair when he says that I have mislead the House. If he could take out any statement from me and say that at that time what I said was not correct, then I shall come to this House and apologise. He forgets that this is a developing situation. They have developed medium range missile at that time. If in the meantime they had advanced, I did not say at that time that they would never advance.

SHRI SURENDRANATH DWIVEDY : It will be unfair to accuse the Minister that he has ever given any information to this House which can be contradicted.

SHRI SWARAN SINGH : I do not like to join issue with such a senior leader as Shri Dwivedy. It is a pity he has also fallen a victim to some of my press friends who speak as if I do not give any information. I shall not give any information on any matter which is a strategic matter. I shall never withhold any information on matters which are not of strategic importance.

The other point is this. He asked : what is our missile programme ? It is true that our missile programme is at present limited to one, namely, we are developing missiles from ground to air, a missile for defensive purposes. There is another aspect to our space programme and we are trying to put a satellite into orbit as I said in my main statement. About the non-proliferation treaty I have made the position quite clear. I do not see what bothers the learned professor or his student. We have decided not to sign the Treaty. I do not know what more he wants.

SHRI M. L. SONDHI : That point is very serious; the point is made that it is now part of international law.

SHRI SWARAN SINGH : I request the hon. M. P. to bring back some of his knowledge which he acquired when he was in the foreign office. There is no international law binding on a party which does not sign that treaty. We are not bound by that treaty and the hon. Member who was once in foreign office should know at least this much of foreign office.

MR. SPEAKER : Everything is forgotten after he comes to Parliament.

SHRI SWARAN SINGH : I agree with him that we have to develop our nuclear and space technology depending essentially on our own know-how and our own scientists. In the meantime I would not hesitate to borrow ideas from any quarter whatsoever but we must have our own Indian scientists, Indian technologists who will be in overall charge of the programme. I am prepared to borrow it from the capitalist countries or socialist countries, from any quarter where I can get it

MR. SPEAKER : Thank God; it is over now. Now, Shri Jyotirmoy Basu.

QUESTION OF PRIVILEGE AGAINST  
'NORTHERN INDIA PATRIKA,'  
ALLAHABAD

SHRI JYOTIRMOY BASU (Diamond Harbour) : With the kind consent given by your good self, I raise a question of privilege in respect of a news report published in the *Northern India Patrika*, Allahabad, dated the 1st April, 1970, misreporting the proceedings of the House. I request you kindly to send it to the Privileges Committee.

MR. SPEAKER : As is the practice of this House, I may inform you that we have written to the Editor. When his reply comes, we will take it up then.

I now take up the next item.

SHRI VIKRAM CHAND MAHAJAN (Chamba) : Sir, there is a strike going on by the non-gazetted officers of the Himachal Pradesh Government— (*Interruptions*) I am raising a point of order.

SEVERAL HON. MEMBERS *rose*-

MR. SPEAKER : Order, order. What are you doing ? I have taken up the next item.

13 31 hrs.

PAPERS LAID ON THE TABLE

Annual Reports etc of Bharat Heavy  
Electricals Ltd., New Delhi and  
Heavy Electricals (India)  
Ltd., Bhopal

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL DEVELOP-  
MENT, INTERNAL TRADE AND COM-  
PANY AFFAIRS (SHRI BHANU PRA-  
KASH SINGH) : On behalf of Shri F. A.  
Ahamed,

I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (1) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1968-69.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3329/70]